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CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO. : 1

15.01.2018

O.A./260/64/2012

ON MEMO

SRIKANT KUMAR DAS

-V/S-

N.C.E.R.T.


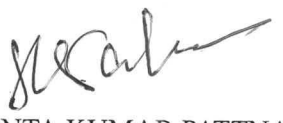
ITEM NO:25

FOR APPLICANTS(S) Adv. :

Mr. T.K.Choudhury

FOR RESPONDENTS(S) Adv.:

Mr. B.Dash

Notes of The Registry	Order of The Tribunal
	<p>Mr. B.Dash, Ld. Counsel for the Respondents, furnishes a copy of the letter dated 20.07.2017 received from the department wherein it has been categorically mentioned that the DPC already recommended the promotion of the applicant and submits that the grievance of the applicant has already been redressed.</p> <p>In view of above development, since the grievance of the applicant has already been redressed, the O.A. is disposed of being infructuous.</p> <div><div> (DR. MRUTYUNJAY SARANGI) MEMBER (A)</div><div> (SUSHSANTA KUMAR PATTNAIK) MEMBER (J)</div></div> <p>RK</p>